दिल्ली और वस्वई के बीच तेज चलने वाली गाडियां

*15. भी नारायण कृष्ण शेजवलकर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या ग्रनेक वर्षों से केवल दो ही तेज चलने वाली रेलगाड़ियां 'यथा' पंजाब मेल ग्रीर बम्बई-ग्रमृतसर एक्सप्रैस बरास्ता ग्रागरा-ग्वालियर, भोपाल ग्रीर इटारसी दिल्ली ग्रीर बम्बई के बीच चल रही हैं;
- (ख) क्या इस मार्ग पर एक ग्रौर तेज रेलगाड़ी चलाने की लगातार मांग की जाती रही है; ग्रौर
- (ग) यदि हां, तो क्या शीध्र ही इस मार्ग पर जनता एक्सप्रैस या कोई ग्रन्य रेल गाड़ी चलाई जाएगी ?

रेल मंत्री (प्रो॰ मधु दण्डवते): (क) जीहां।

(ख) जी हां।

(ग) लाइन श्रौर टर्मिनल सम्बन्धी स्नमता को ध्यान में रखते हुए इस मामले पर विचार किया जायेगा ।

Transfer, Demotion and Supersession of High Court and Supreme Court Judges

- *16. SHRI KANWAR LAL GUPTA: Will the Minister of LAW JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) how many High Court Judges
 were transferred or demoted during
 the emergency period;
- (b) their names and reasons for transfer or demotion;

- (c) whether some of the High Court and Supreme Court Judges were also superseded;
 - (d) if so, reasons therefor?

THE MINISTER OF LAW, JUS-AND COMPANY AFFAIRS TICE (SHRI SHANTI BHUSHAN): (a) and (b). Twenty-one High Court Judges were transferred during the period of emergency imposed in June, The transfers were effected in accordance with the policy prevailing at that time. There is no provision in the Constitution for demotion of Judges. Presumably, the Member has in mind the case of two Judges, namely, Shri U. R. Lalit and Shri R. N. Aggarwal who were not appointed on the expiry of their twe year term as Additional Judges of Bombay and Delhi High Court respectively. A statement showing the names of the Judges who were transferred is laid on the Table of the House.

- (c) Only in the Supreme Court a Judge was made Chief Justice when another Judge senior to him was available, during the period of the emergency.
- (d) According to the statement issued by the then Law Minister on 29th January, 1977, the appointment of Shri Justice M. H. Beg as Chief Justice of India was in keeping with the declared policy of the Government and was no reflection on Shri Justice H. R. Khanna. He is further reported to have said that Shri Justice Khanna would have had a short tenure of only about 5 months if appointed as C.J.I., whereas Shri Justice Beg would have a longer tenure of 13 months and that it was the then-Government's view that appointment to the high office of the Chief Justice of India should not be for a short period.

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S. N o.	Name of the Judge transferred		Name of the High Cou	Date of	
			From	То	taking over
1	Shri S. Obul Reddy (Chief Justice)		Andhra Pradesh	Gujarat	7-7-76
2	Shri B.J. Divan (Chie Justice)		Gujarat	Andhra Pradesh	1-7-76
3	Shri D. S. Tewatia · ·	•	Punjab & Haryana	Karnataka	28-6-76
4	Shri O. Chinnappa Reddy	,	Andhra Pradesh	Punjab & Haryana	28-6-76
5	Shri C. Kondiah · · ·	•	Andhra Pradesh	Madhya Pradesh	24-6-76
6	Shri D. M. Chandra Shekhar	•	Karnataka	Allahabad	5- 7- 7 6
7	Shri J. R. Vimadalal	•	Bombay	Andhra Pradesh	24-6-76
8	Shri S. H. Sheth · ·	•	Gujarat	Andhra Pradesh	24-6-76
9	Shri Sadanandaswamy	•	Karnataka	Gauhati	24-6-76
10	Shri S. I. Rangarajan	•	Delhi	Gauhati	22-6-76
11	Shri C. M. Lodha · ·	•	Rajasthan	Madhya Pradesh	28-6-76
12	Shri A. P. Sen	•	Madhya Pradesh	Rajasthan	29-6-76
13	Shri T. U. Mehta ·	•	Gujarat	Himachal Pradesh	7-7-76
14	Shri D. B. Lal		Himachal Pradesh	Karnataka	5- 7- 7 6
15	Shri A .D. Koshal	•	Punjab & Haryana	Madras	5-7-76
16	Shri M. Baha-ud-Din Faroqi	•	Jammu & Kashmir	Allahabad	20-9-76
17	7 Shri P. Govindan Nair (Chief Justice)	•	Kerala	Madras	3-1-77
1	8 Shri Rajinder Sachar •	•	Sikkim	Rajasthan	10-5-76
List of Judges Transferred as Chief Justices during Emergency					
1	9 Shri S. N. Shankar ·	•	Delhi	Orissa	1-11-75
2	o Shri M. R. A. Ansari	•	Delhi	Jammu & Kashmir	29-1-76
2	I Shri Manmehan Singh Gujr	al ·	Punjab & Haryana	Sikkim	7-5- 76

Development of Railways in Sunderban, Hasnabad to Sealdah Station in West Bengal

*17. SHRI ALHAJ M. A. HANNAN: Will the Minister of RAILWAYS be pleased to state the development of the proposed Railways meant for the Sunderban, Hasnabad to Sealdah Station in West Bengal after the completion of the techno-economic survey?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
Traffic Survey for construction of the following rail links in the Sunderban area of West Bengal has been completed: